

DIVISION BENCH
COURT - II

O-204

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/346(KB)2019
IA(I.B.C)/892(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27TH JUNE 2024

IN THE MATTER OF	UNION BANK OF INDIA VS SURANA METAL LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Riyanshu Agarwal, Adv.] For Applicant
Ms. Bhawna Tekriwal, Adv.

Mr. Sunil Mohan Acharya] RP in person

Ms. S Ghoshdastidar, Adv.] For RP

Mr. Alok Pandey] Deputy ROC, West Bengal

ORDER

3. Due to paucity of time, this matter could not be taken up for hearing.
4. Post this matter on **19.07.2024**.

**Anamitra Pal
Court Officer**